

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR**Civil Contempt Petition No.202/00006/2018**
*(in O.A. No.202/304/2015)*Gwalior, this Wednesday, the 24th day of October, 2018**HON'BLE SHRI R. RAMANUJAM, ADMINISTRATIVE MEMBER**
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shri Megh Singh
 Aged about 47 years
 Son of Shri Antram Singh
 Ex Temporary Status (TS) employees
 presently R/o Village Mohan
 Pur Morar District Gwalior 474006
 (By Advocate –**Shri Avinash Kumar Dubey proxy counsel for**
Shri M.K. Sharma)

-Petitioner**V e r s u s**

1. Shri Sanjay Mitra IAS
 The Secretary to Union of India
 Ministry of Defence
 South Block New Delhi 110001

2. Col. Shri S. Kashyap
 The Deputy Director General, Military Farm QMG's Branch,
 IHQ of MOD (ARMY) West Block III R.K. Puram,
 New Delhi 110066

3. Lt. Col. Shri D.S. Rathore The Director Military Farm
 Southern Command Command Head Quarter,
 Khirki Pune (Maharashtra) 400462

4. Brig. Shri Karan Singh
 (a) The Station Commandant, Incharge
 Station Head Quarter Morar Cant. Gwalior (MP) 474006
 (b) The Station Commandant Station Head Quarter,
 Jhansi Cant. Jhansi (U.P.) 284001

- Respondents(By Advocate –**Shri Akshay Jain**)

O R D E R (ORAL)**By R. Ramanujam, AM:-**

This Contempt Petition has been filed by the petitioner against the respondents alleging non-compliance of order dated 10.07.2017 passed by this Tribunal in O.A. No.202/304/2015.

2. It is submitted by the learned counsel for the respondents that the order of this Tribunal had since been complied with. Learned counsel for the petitioner would, however, urge that the petitioner be granted liberty to challenge the order in a fresh O.A.

3. As there is no evidence of willful disobedience of the order of this Tribunal, C.P. is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member

(R. Ramanujam)
Administrative Member

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